

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **19.11.2024** (TUESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 412/2024	K M Mudappa Vs Sovereign Developers and Infrastructure Ltd. Rep by its RP, Balakrishnan Venkatachalam & 5 Ors.	Mr. Sai Srujan Tayi	
2.	Comp App (AT) (CH) (Ins) No. 413/2024 For Stay IA No. 1130/2024 For Exemption IA No. 1131/2024	MR Ranjit Karthikeyan Suspended Director of Attukal Devi Institute of Medical Sciences Limited Vs Ayyappan Nair Raghavan Pillai & Anr.	Ms. Arthi Fernandes	Mr. Bijoy P Pulipra For Caveator
3.	Comp App (AT) (CH) No. 73/2024 For Stay IA No. 1097/2024	Amit Sanghi & Anr. Vs Sanghi Spinners India Limited & 7 Ors.	Mr. Sachin Sharma	
4.	Comp App (AT) (CH) (Ins) No. 396/2024	T Sathisan Monitoring Committee Chairman, Splendid Metal Products Ltd. Vs Invent Assets Securitisation & Reconstruction Pvt. Ltd.	Mr. T Ravichandran	Ms. Aakanksha Nehra

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	9805118/01913/2024	Invent Assets Securitisation and Reconstruction Pvt. Ltd. & Anr. Vs T. Sathisan & Ors.	Ms. Aakanksha Nehra	
6.	9805118/01912/2024	Puissant Global Pvt. Ltd. Vs T. Sathisan & Ors & Anr.		
7.	9805118/01249/2021	Jammu and Kashmir Bank Limited Vs Udayraj Patwardhan & Anr.		
8.	9805111/01035/2021	Directorate General of Goods and Service Tax Intelligence Vs Aradhya Steel Pvt. Ltd. Rep by V.S.Varun, RP		
9.	9805117/01128/2021	Anirudhan & Anr. Vs Amarjeet Singh Proprietor of Vineet Enterprises & Anr.		
10.	9805130/00050/2021	M N Prasad Reddy & 17 Others Vs TSN Raja & Ors.		
11.	9805118/00464/2021	Wayne Burt Aerospace Private Ltd. Vs Sundaram BNP Paribas Home Finance Ltd. & Anr.		
12.	9805130/00049/2021	S CH Hanumanna & 12 Others Vs TSN Raja & Ors.		
13.	9805117/00211/2021	Zafar & Anr. Vs Sara & Anr.		
14.	9805117/00924/2021	VJ Paul Joseph & Ors. Vs The Bhagyodayam Company & Ors.		

15.	9805118/00845/2021	Gayathri Sriram Vs Precifine Die And Casting & Ors.		
16.	9805118/00821/2021	Haldia Petrochemical Limited Vs Sai Ramesh Kanuparthi IRP of Coastal Oil & Gas Infrastructure Pvt. Ltd. & Ors.		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
17.	TA No. 14/2022 (CA (AT) No. 376/2018 For Stay IA No. 1767/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Smt. Swarnalatha Rajaiah & Anr.  <b>WITH</b>	Mr. Jerin Asher Sojan	Mr. SS Rajesh
18.	IA No. 841/2024 (For Additional docs.) in TA No. 68/2021 (CA (AT) No. 413/2018 For Condone Delay IA No. 2030/2018 For Stay IA No. 2031/2018) For Directions IA No. 955/2024	K. Rajaiah Since Dead Rep by its LR's Vs Chamundesware Studio & Laboratory Pvt. Ltd. & Ors.	Mr. SS Rajesh	Mr. Jerin Asher Sojan
19.	IA No.181/2023 (For Additional docs.) In Comp App (AT) (CH) No. 51/2021 For Direction IA No.610/2022 For Urgent Hearing IA No.609/2022	P Obul Reddy & 4 Ors Vs Rayen Steels Pvt. Ltd. & 17 Ors	Mr. AM Sridharan	Mr. Anant Merathia- R1
20.	IA No. 348 & 349/2023 (For Additional docs) In Comp App (AT) (CH) (Ins) No. 278/2021 For Stay IA No. 598/2021	Malayalam Industries Ltd. Vs. K Easwara Pillai, RP of Mathstraman Manufacturers and Traders Pvt. Ltd. & 6 Ors	Mr.GR Lakshmanan	Mr. S Sethuraman- R1

21.	IA No. 842/2023 (For Additional Docs) In Comp App (AT) (CH) No. 66/2023	Ganesan Ashokan Vs Registrar of Companies & Anr.	Ms. Priyadarshini Natarajan	Mr. Avinash Krishnan Ravi- R1 Mr. Raj Jhabakh- R2
22.	IA No. 1121/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 322/2023 For Stay IA No. 983/2023 For Exemption IA No. 984/2023 For Direction IA No. 990/2023	Shuchi Jain, Suspended Director of Capricorn Food Products India Ltd. Vs J Karthiga, RP of Capricorn Food Products India Ltd. & 12 Ors <b>WITH</b>	Mr. Bhagavath Krishna	Mr.T Ravichandran R1 Mr. SR Raghunathan- R2 Mr. ML Ganesh R5
23.	Comp App (AT) (CH) (Ins) No. 330/2023 For Stay IA No. 1002/2023 To dispense with IA No. 1001/2023	Maa Kudargarhi Steels Pvt. Ltd. & BM Foods Vs J Karthiga, RP of Capricorn Food Products India Ltd	Mr.SR Raghunathan	Mr.T Ravichandran
24.	Comp App (AT) (CH) (Ins) No. 367/2023 For Directions IA No.1120/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd. & 4 Ors. <b>WITH</b>	Mr. PK Panneer Selvam	Mr.A Karthikeyan
25.	Comp App (AT) (CH) (Ins) No. 368/2023 For Stay IA No.1123/2023 For Direction IA No.1122/2023	The Assistant Provident Fund Commissioner/ Recovery Officer Vs Vaasan Medical Centre Pvt Ltd & 4 Ors.	Mr. PK Panneer Selvam	Mr.A Karthikeyan R1, R3-R5 Mr. BSV Prakash Kumar- R2
26.	IA No. 223/2024 (For Condone Delay) & IA No. 1015/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 & 1164/2023	Paradeep Port Trust Vs Vedanta Limited & Anr.	Ms. K Jayasudha	Ms. Deepika Thakur R1 Mr. Pranava Charan R2
27.	IA No.301/2024 (For Additional docs) in Comp App (AT) (CH) (Ins) No. 15/2024 For Stay IA No. 56/2024	Y Ramesh, Suspended Director, Navayuga Infra Projects Pvt. Ltd. Vs MKS Constro Venture Pvt. Ltd	Mr. Sandeep Kumar Ambalavanan	Mr. Yahya Batatawala

28.	IA No.250/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 89/2024 To dispense with IA No.251/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept., Rep by Asst. Commissioner Vs S.R. Shriram Shekher, RP of Saalim Shoes Pvt. Ltd.	Mr. B Vijay	
29.	IA No. 819/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 307/2024 For Stay IA No. 820/2024	Punjab National Bank Vs Nagireddy Venkata Pratap Reddy & 8 Ors	Ms. Shweta Dubey	Mr. Avinash Krishnan Ravi- R1- R8

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30.	TA (AT) No. 82/2021 (CA (AT) No. 347/2019 For Exemption IA No. 3914/2019)	The Mysore Stoneware Pipes and Potteries Ltd & 3 Ors Vs R.P. Trivikram & 12 Ors.	Mr.D Abhinav Rao	
31.	Comp App (AT) (CH) No. 71/2023	Goldsquare Sales India Pvt. Ltd. & 2 Ors. Vs The Regional Director (SER)	Ms. A Rithika	Mr. Avinash Krishnan Ravi
32.	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 To Adv. Hg. IA No. 1036/2024	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr.T Ravichandran R1 Mr. Ramakrishnan Sadasivan- R2/RP
33.	Comp App (AT) (CH) No. 15/2024 For Stay IA No. 241/2024	The Assistant Commissioner of GST and Central Excise, Cuddalore Vs A Anurag Goel, Liquidator of Shree Ambika Sugars Ltd. & Anr.	Mr. P Raj Kumar Jhabakh	Mr. Anant Merathia- R1 Mr. Avinash Krishnan Ravi- R2
34.	Comp App (AT) (CH) (Ins) No. 35/2024 For Stay IA No. 105/2024	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Amier Hamsa Ali Abbas Rawther, Liquidator of M/s Floram Shoes (India) Pvt. Ltd.	Mr. PK Panneer Selvam	Ms. Jayanthi K Shah

35.	Comp App (AT) (CH) (Ins) No. 70/2024 For Direction IA No.205/2024	Southern Power Distribution Company of Telangana Limited (TSSPDCL) Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Electricals Ltd.	Mr.Ramasubramani am Raja	Mr. AG Sathyanarayana
36.	Comp App (AT) (CH) (Ins) No. 125/2024 For Stay IA No.339/2024 For Exemption IA No. 337 & 338/2024	Triumph Global India Pvt. Ltd. Vs Naren Sheth, Liquidator, Aster Pvt. Ltd.	Ms. Aakanksha Nehra	Mr. Varun Srinivasan
37.	Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No. 430/2024	MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors.  <b>WITH</b>	Mr. Arjun Suresh	Mr. Pogulakonda Pratap- R1 Mr. VK Sajith- R2
38.	Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	MEIL-GAYATRI-ZVS- ITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors	Mr. Arjun Suresh	Mr. VVSN Raju- R1 Mr. VK Sajith-R2
39.	Comp App (AT) (CH) (Ins) No. 176/2024 For Urgent Hearing IA No.475/2024 For Stay IA No.476/2024	Axis Bank Ltd Vs R Venkatakrisnan RP, St. John Freight Systems Ltd	Mr. VV Sivakumar	Mr. TK Bhaskar
40.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No.523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G RP Krathi Edifice Private Limited & Anr.	Mr. S. Shaminath	
41.	Comp App (AT) (CH) (Ins) No. 210/2024	DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Pankaj Bhattad & 2 Ors.	Mr. Yogesh Jagia	Ms. Kopal Sharraf- R2
42.	Comp App (AT) (CH) (Ins) No. 292/2024	Govt. of Tamil Nadu Commercial Taxes and Registration Dept. Rep by Asst. Commissioner Vs Chandra Mouli Ramasubramaniam, Liquidator of Aqua Designs India Pvt. Ltd.	Mr. B Vijay	

For Hearing

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
43.	Comp App (AT) (CH) No.30/2021 For Urgent Hearing IA No. 345/2021 For Stay IA No. 346/2021	Thirumalai Thirumal Nidhi Ltd Vs S. Hemalatha	Mr. OLV Ganesan	Mr. M Sushant
44.	Comp App (AT) (CH) No. 60/2022 For Stay IA No 683/2022	Able Automobiles Pvt. Ltd. & 4 Ors Vs Rekha Singhal & 2 Ors.	Mr. Judy James	Dr. KS Ravichandran-R1
45.	Comp App (AT) (CH) (Ins) No. 103/2022 For Stay IA No.238/2022 For Exemption IA No.239/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Nithin Chowdary Pavuluri	Mr. VVSN Raju-R1 Mr. Varun Srinivasan R2 MS. Mummaneni Vazra Laxmi- R3
46.	Comp App (AT) (CH) (Ins) No.280/2022	Itakem Finichem Pvt. Ltd. Vs Iconium Leather Works Pvt. Ltd.	Mr. Pawan Jhabakh	
47.	Comp App (AT) (CH) (Ins) No. 310/2022 For Stay IA No 650/2022	Maharashtra Seamless Ltd Vs V. Venkatachalam, RP of United Seamless Tubulaar Pvt. Ltd. & 9 Ors	Mr. Thriyambak J Kannan	Mr. Y Suryanarayana- R1 M/s J Sagar Associates- R3, R7 Mr. VV Sivakumar R5, R6 Mr. Vinod Kumar R7
48.	Comp App (AT) (CH) (Ins) No. 55/2023 Leave to file IA No.193/2023 For Direction IA No.194/2023 For Exemption IA No.195/2023	Employees Provident Fund Organisation Regional Office Rep by its Recovery Officer Vs Classic Knits India Pvt Ltd rep by CA.M.Suresh Kumar, RP & 4 Ors.	Mr. PK Panneer Selvam	Mr. PS Suman- R2 Mr. Bhagavath Krishnan PMN- R3, R4
49.	Comp App (AT) (CH) (Ins) No. 434/2023 For Stay IA No. 1336/2023 To Adv. Hg. IA No. 68/2024	Rajendra Gears, Rep by its Managing Partner Mr. Rajendra Singh Vs Anish Agarwal, IRP, SAIL-SCIL Kerala Ltd	Mr. Aadil Singh Boparai	Mr. Siddharth Makkar

50.	Comp App (AT) (CH) No. 41/2024	K.Ramlal Kawarlal Jain, Proprietor of Kawarlal & Co. Vs Union of India, Through Serious Fraud Investigation Office (SFIO)	Mr. S Baskaran	Mr. B Mohan
51.	Comp App (AT) (CH) (Ins) No. 175/2024 For Stay IA No. 474/2024	EM Najeeb Ellias Mohammed, Personal Guarantor of M/s Green Gateway Leisure Ltd. Vs Union Bank of India & Anr.	Mr. Mayan H Jain	Mr. Varun Srinivasan- R1 Mr. PV Vinod- R2

### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **"Mentioning-Name"**.
3. After joining, it must be ensured that **the video is always on 'OFF' mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:  
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),  
or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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Chennai Bench

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